

F.No. 01(03)/Roster/CESTAT/2025-part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.09.2025

ORDER NO. 171 of 2025

Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for
CESTAT, New Delhi on 12.09.2025, 19.09.2025 and 26.09.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 12.09.2025, 19.09.2025 and 26.09.2025 At 10:30 a.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	CST Appeals

Note:

1. On these dates, the Customs and Excise cases will be taken up by the above Bench after the hearing of CST matters. And Service Tax Division Bench matters will be taken up by Ms. Binu Tamta, Member (Judicial) and Ms. Hemambika R. Priya, Member (Technical).

2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar